NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 09
IA No. 78/JPR/2024
CP No. (IB)- 04/95/JPR/2024
Under Section 95 of IBC, 2016

In the matter of:

Union Bank of India (Erstwhile Andhra Bank) **...Applicant**

Versus

Bashiruddin Kagzi **...Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Abhishek Devgan, Adv.
For the Respondent : Prateek Kedawat, Adv.

ORDER

List the matter on 30.04.2024.

Sd-
(Rajeev Mehrotra)
Technical Member

Sd-
(Deep Chandra Joshi)
Judicial Member

April 17, 2024

M.S.